



IN THE INCOMETAX APPELLATE TRIBUNAL, RAJKOT BENCH, RAJKOT

BEFORE DR. ARJUN LAL SAINI, AM

&

DINESH MOHAN SINHA, JM

आयकरअपीलसं./ITA No.369/RJT/2024

निर्धारणवर्ष / Assessment Year: (2011-12)

(Hybrid Hearing)

Pinaben Piyushkumar Patel SHIVAM, Pramount Park, Street No.5, Opp. Shivalik Colony, University Road, Rajkot 36005	Vs.	Aaykar Bhawan, Race Course Ring Road, Rajkot 360001
स्थायीलेखासं./जीआइआरसं./PAN/GIR No.: AQAPP4342A		
(Appellant)		(Respondent)

Appellant by : Withdrawal Application
Respondent by : Shri Abhimanyu Singh Yadav , Ld. Sr. (DR)
Date of Hearing : 04/ 03/2025
Date of Pronouncement : 20/03/2025

आदेश / ORDER

Dr. ARJUNLAL SAINI AM,

Captioned appeal filed by the assessee, pertaining to Assessment Year (AY) 2011-12, is directed against the order passed by the Learned Commissioner of Income Tax (Appeal), vide order dated 29/06/2023, which in turn arises out of an order passed by the Assessing Officer, dated 12/12/2018, under section 144r.w.s. 147 of the Income Tax Act, 1961.

2.At the outset itself, Smt. Pinaben Piyush Kumar Patel, the assessee, submitted before the Bench that she has opted the benefit of the “**Direct Tax Vivad Se Vishwas Act, 2024**”. A copy of Form No. 2 under ‘the Direct Tax



Vivad Se Vishwas Act, filed by the assessee in the Income Tax Department on 11.02.2025 was also placed before the Bench. The assessee prayed for withdrawal of the appeal to which, the learned Departmental Representative did not raise any objection.

3. We have heard both the parties and gone through Form 2 filed by the assessee to obtain the benefit of '**Vivad Se Vishwas Scheme**' and noted that assessee has prayed for withdrawal of the appeal. The Ld. DR for the Revenue did not have any objection if the said appeal is withdrawn by the assessee. Consequently, we treat this appeal as withdrawn.

4. In the result, the appeal of the assessee (in ITA No.369/RJT/2024) is dismissed as withdrawn.

Order is pronounced on 20/03/2025, as per Rule 34 of Income Tax Appellate Tribunal, Rule 1963.

Sd/-
(DINESH MOHAN SINHA)
JUDICIAL MEMBER

Rajkot

दिनांक/ Date: 20/03/2025

(True Copy)

Sd/-
(Dr. A.L. SAINI)
ACCOUNTANT MEMBER

Copy of the Order forwarded to

1. The Assessee
2. The Respondent
3. The CIT(A)
4. Pr. CIT
5. DR/AR, ITAT, Rajkot
6. Guard File

By Order

Assistant Registrar/Sr. PS/PS
ITAT, Rajkot